## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Subject: Promotion of Staff of the District Judiciary of the UT of Ladakh

## ORDER

No. : /20/ of 2025/Psy-612

Dated: 2/.08.2025

Consequent upon the recommendations of the Departmental Promotion Committee (DPC) with the approval of Hon'ble the Chief Justice, sanction is hereby accorded to the promotion of the Staff of the District Judiciary of the UT of Ladakah as tabulated below:

	UT c	of Ladakh		
S. No.	Name of the Official S/Sh/Smt	Date of effect		
		er; Pay Level-8 (47600-15110	0)	
1.	Tsering Tsomo Section Officer Court of PDJ, Leh	Chief Administrative Officer	01.07.2025	
	Section Officers; Pa	y Level-7 (44900-142400)		
2.	Mohammad Hassan, Head Assistant, Court of PDJ Kargil Section Officer		01.01.2025	
3.	Mohammad Anwar, Head Assistant, Court of PDJ Leh	Section Officer	01.01.2025	
4.	Yasmeen Batool, Head Assistant, Court of CJM Kargil	01.01.2025		
		Level-6B (35600-112800)		
5.	Ajaz Hussain, Senior Assistant, Court of Munsiff, Zanaskar  Head Assistant		01.01.2025	
6.	Nissar Ali, Senior Assistant, Court of Munsiff, Sankoo	Head Assistant	01.01.2025	
7.	Dechan Lamo, Senior Assistant, Court of Spl. M.M., Leh	Head Assistant	01.01.2025	
8.	Altaf Hussain, Senior Assistant, Court of Munsiff, Drass	Head Assistant	21.08.2025	
<b>7</b> 9.	Kunzes Dolma, Senior Assistant, Court of Munsiff, Khaltsi	Head Assistant	21.08.2025	
		ay Level-5 (29200-92300)	- I	
10.	Kaneez Fatima, Junior Assistant, Court of Spl. M.M., Leh	Senior Assistant	01.01.2025	
11.	Deachan Angmo, Junior Assistant, Court of Spl. M.M., Leh	Senior Assistant	01.01.2025	
12.	Tsering Chorol, Junior Assistant, Court of PDJ, Leh	Senior Assistant	01.01.2025	
13.	Mohd Arif, Junior Assistant, Court of Munsiff, Zanaskar	Senior Assistant	21.08.2025	
14.	Lobzang Lundup, Junior Assistant, Court of Munsiff, Zanaskar	Senior Assistant	21.08.2025	
15.	Ahmed Hussain, Junior Assistant, Court of Spl. M.M., Kargil	Senior Assistant	21.08.2025	
16.	Zainab Naz, Junior Assistant, Court of Munsiff, Nobra	Senior Assistant	21.08.2025	

## Note:

i. All the promotions shall have a notional effect starting from the dates specified against their names and the monetary effect shall take effect from the date of this order.

21/08

- ii. The promotions from Serial Nos. 2 to 4 are subject to the outcome of representation submitted by Shri Sadiq Ali, Head Assistant seeking his restoration of seniority.
- iii. The promotions from Serial Nos. 10 to 16 are subject to the outcome of enquiry pending against S/Sh Abdul Aziz and Mehboob Ali, both Jr. Assistants, before Registrar Vigilance/Hon'ble Vigilance Committee.
- iv. The posting of the promotees shall be issued separately, till then they shall perform their duties at the present place of posting.

By Order of Hon'ble the Chief Justice.

(M. K. Sharma)

Principal Secretary to,
Hon'ble the Chief Justice

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- 1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
- 3. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar for information.
- 4. Principal District and Sessions Judge, Leh and Kargil UT of Ladakh for information and necessary action.
- 5. Presiding Officer of the all concerned Courts \_\_\_\_\_\_ for inf. & n/a.
- 6. CPC, e-Court, High Court of J&K, Srinagar for uploading the same on the High Court website
- 7. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
- 8. Shri \_\_\_\_\_\_ for information and compliance.

9. Order file.

Principal Secretary to,\
Hon'ble the Chief Justice